

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**STARRED QUESTION No-\*205**  
TO BE ANSWERED ON-13/12/2021

**INTEGRATED TRIBAL DEVELOPMENT PROJECT**

\*205. SHRI ANURAG SHARMA:  
SHRI VIJAY KUMAR DUBEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the work done under the Integrated Tribal Development Project during the last three years especially in Uttar Pradesh including Jhansi and Lalitpur and the North Eastern Region;

(b) the amount of funds allocated/sanctioned by the Government during the last three years under the said project; and

(c) whether the Government has reviewed the work done under the said project, if so, the details and outcome thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI ARJUN MUNDA)

(a) to (c): A statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No.\*205 for answer on 13.12.2021**

(a) & (b): As per extant Guidelines, funds are provided to the States by Ministry of Tribal Affairs under the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution' for development of tribals that includes areas under Integrated Tribal Development Project (ITDP), Modified Area Development Approach (MADA), Clusters etc. As informed by Government of Uttar Pradesh, there is no ITDP in Jhansi and Lalitpur Districts.

Works / activities / projects approved by the Ministry under the Scheme / Programme during 2018-19 to 2020-21 were related to Education, Health, Agriculture, Horticulture, Animal Husbandry, Drinking Water & Sanitation, Road Connectivity, Skill & Entrepreneurship Development, Livelihood & income generation activities etc. The amount of fund released to the States under the Scheme 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution' during 2018-19 to 2020-21 and utilization thereof reported by them is at **Annexure 1**.

State Governments also utilize funds earmarked under State Tribal Sub-Plan (TSP) for the development of STs in the Integrated Tribal Development Projects (ITDP) area. The amount of fund allocated as State TSP by the States is at **Annexure 2**. As informed by Government of Uttar Pradesh, details of expenditure made for tribal development in Uttar Pradesh including ITDP Areas is at **Annexure 3**.

(c): NITI Aayog has conducted evaluation study to examine the impact of implementation of SCA to TSS under which funding is given to States for various development projects. Major findings are as follows:

- i. The evaluation recommended needs assessment study followed by a saturation plan to develop each village in a phased manner and funds should be allocated accordingly
- ii. Measurable indicators that can help understand the level of inclusion and development of tribals in project activities should be clearly defined in the guidelines.
- iii. SCA to TSS scheme can create a portal similar to AWSC's 'e-utthaan' which captures all relevant information starting from progress status to geotagging of projects being implemented.
- iv. The SCA to TSS is a gap-filling scheme and hence, adopting a sector-wise approach can lead to concrete outcomes.

Based on observations and suggestions in the evaluation report, Ministry has asked all States take proposals for key sectors namely Health, Education and Livelihood based on gap analysis so that Infrastructural gaps in key areas can be saturated. Ministry has developed ADIGRAMS (Grant Management System) to monitor the physical and progress of grants released to States for various development projects. Ministry has adopted the mechanism of appraisal and approval of projects submitted by the States through Project Appraisal Committee (PAC). While considering proposals received from State Government for funding, the PAC reviews the progress of projects already sanctioned during previous years. Concurrence for release of funds is accorded keeping in view the following:

- (a) Availability of funds under the relevant scheme(s).
- (b) Submission of UC by the State Government of the funds released during previous years.
- (c) Physical progress report of already funded projects.
- (d) Data uploaded on ADIGRAMS portal.

## Annexure 1

Annexure 1 referred in reply to part (a) & (b) of Lok Sabha Starred Question No. \*205 for 13.12.2021 regarding "Integrated Tribal Development Project"

Details of fund released and utilization thereof reported by the States under the Scheme 'SCA to TSS' during 2018-19 to 2020-21

(Rs. in lakh)

S. No	States	2018-19		2019-20		2020-21	
		Total Release	Utilization Certificate Submitted	Total Release	Utilization Certificate Submitted	Total Release	Utilization Certificate Submitted
1.	Andhra Pradesh	5617.39	5617.39	12470.50	3742.59	4954.96	0.00
2.	Arunachal Pradesh	2211.83	2211.83	9224.29	9224.29	7015.50	0.00
3.	Assam	0.00	0.00	2710.08	2710.08	4578.76	0.00
4.	Bihar	0.00	0.00	0.00	0.00	994.00	0.00
5.	Chhattisgarh	10342.65	10342.65	9415.53	9415.53	8769.06	8432.80
6.	Goa	352.31	352.31	0.00	0.00	724.26	0.00
7.	Gujarat	11765.38	11765.38	8975.55	8975.22	10786.40	7859.63
8.	Himachal Pradesh	3628.00	3628.00	2394.18	2394.18	1367.00	1096.53
9.	J & K	3749.80	749.96	4509.00	0.00	0.00	0.00
10.	Jharkhand	8564.52	8459.91	6201.49	6001.49	7049.64	0.00
11.	Karnataka	5347.76	5347.76	7434.00	7247.16	0.00	0.00
12.	Kerala	335.00	335.00	0.00	0.00	459.15	183.66
13.	Madhya Pradesh	16968.97	15127.15	13415.25	12223.47	0.00	0.00
14.	Maharashtra	13802.57	6126.46	11929.09	3430.30	0.00	0.00
15.	Manipur	5442.48	5442.48	1434.02	963.20	0.00	0.00
16.	Meghalaya	2739.20	2091.45	3788.00	409.00	328.25	0.00
17.	Mizoram	1220.00	1220.00	3140.00	2322.75	1236.22	661.22
18.	Nagaland	3225.00	3225.00	2951.12	2533.00	2846.14	0.00
19.	Odisha	17553.22	17553.22	8691.18	8138.56	9010.42	6206.06
20.	Rajasthan	10327.93	10327.93	11461.41	3780.00	8662.66	0.00
21.	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
22.	Tamilnadu	315.00	315.00	450.56	392.00	377.47	0.00
23.	Telangana	2850.32	2850.32	5361.29	5361.29	4191.00	4191.00
24.	Tripura	1294.38	1294.38	1362.97	1127.87	1173.30	146.41
25.	Uttarakhand	1012.88	970.68	600.00	0.00	757.80	0.00
26.	Uttar Pradesh	0.00	0.00	779.91	0.00	508.83	0.00
27.	West Bengal	5833.41	5833.41	5862.58	3316.40	3746.00	0.00
	<b>Total</b>	<b>134500.00</b>	<b>121187.67</b>	<b>134562.00</b>	<b>93708.38</b>	<b>79536.82</b>	<b>28777.31</b>

**Details of fund released and utilization thereof reported by the States under 'Grant under Article 275(1) of the Constitution' during 2018-19 to 2020-21**

**(Rs. in lakh)**

S. No.	Name of States	2018-19*		2019-20*		2020-21	
		Funds Released	Utilization Certificate Submitted	Funds Released	Utilization Certificate Submitted	Funds Released	Utilization Certificate Submitted
1.	Andhra Pradesh	6390.77	6390.77	8942.43	8942.43	2055.55	0.00
2.	Arunachal Pradesh	12170.52	12170.520	13202.25	13202.25	6014.00	0.00
3.	Assam	3916.32	3916.32	10802.85	3671.09	4592.37	0.00
4.	Bihar	0.00	0	0.00	0.00	0.00	0.00
5.	Chhattisgarh	11352.92	11352.92	22500.77	21925.77	9976.24	9976.24
6.	Goa	345.66	345.66	0.00	0.00	0.00	0.00
7.	Gujarat	11648.20	11240.2	16833.88	14963.88	5940.04	4084.57
8.	Himachal Pradesh	3378.16	3378.16	5314.70	5314.70	1161.00	1276.00
9.	Jammu & Kashmir	2051.79	721.954	5410.00	0.00	0.00	0.00
10.	Jharkhand	7354.30	7354.3	11166.77	11002.38	10278.00	0.00
11.	Karnataka	5220.61	5220.610	10435.46	10435.46	3305.68	1255.68
12.	Kerala	472.28	244.45	633.29	633.29	0.00	0.00
13.	Madhya Pradesh	24635.30	18445.33	44938.92	28109.50	4279.78	0.00
14.	Maharashtra	17015.91	7467.08	23136.70	6980.73	4573.16	0.00
15.	Manipur	5367.645	4995	6151.91	3670.91	0.00	0.00
16.	Meghalaya	5129.79	4633.81	4799.53	2417.86	492.71	0.00
17.	Mizoram	3507.71	3507.71	6598.83	4623.38	1909.71	1796.45
18.	Nagaland	9194.485	9194.485	6802.11	6476.50	1717.38	858.69
19.	Odisha	21449.15	21449.15	15110.66	12399.09	6304.62	3282.60
20.	Rajasthan	13769.23	13769.23	15586.19	12452.19	9166.00	1195.00
21.	Sikkim	355.34	355.34	3175.35	2829.87	516.00	0.00
22.	Tamil Nadu	773.57	601.83	6356.07	2424.95	0.00	0.00
23.	Telangana	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00
24.	Tripura	2006.73	1594.24	2952.63	2664.54	201.74	0.00
25.	Uttar Pradesh	252.43	252.43	2760.71	2656.564	927.426	0.00
26.	Uttarakhand	1255.265	1110.955	428.37	428.37	0.00	0.00
27.	West Bengal	9235.725	9235.725	12127.17	7960.00	4041.14	0.00
	<b>TOTAL</b>	181498.7	162197.069	266140.83	196158.984	79969.546	26242.23

\* Upto the year 2019-20 funds for EMRS was also released under Article 275(1).

## Annexure 2

Annexure 2 referred in reply to part (a) & (b) of Lok Sabha Starred Question No. \*205 for 13.12.2021 regarding "Integrated Tribal Development Project"

## Details of the fund allocated and utilized by the States under State Tribal Sub-Plan (TSP)

S.No.	States/UTs	% ST Pop (2011)	FY 2018-19				
			Total State Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	89942.21	4176.61	4.64	3537.94	84.71
2	Andaman & Nicobar	7.5	4659.60	236.12	5.07	236.08	99.98
3	Assam	12.4	24232.00	1942.76	8.02	1857.51	95.61
4	Bihar	1.3	82269.22	1254.97	1.53	1067.59	85.07
5	Chhattisgarh	30.6	77073.34	23329.55	30.27	17279.95	74.07
6	Dadra & Nagar Haveli and Daman & Diu	33.0	NR	13.77	NA	13.77	100.00
7	Goa	10.2	16739.71	394.31	2.36	213.64	54.18
8	Gujarat	14.8	92102.00	13278.00	14.42	11744.00	88.45
9	Himachal Pradesh	5.7	6300.00	567.00	9.00	466.18	82.22
10	Jharkhand	26.2	45619.60	19957.24	43.75	16156.61	80.96
11	Karnataka	7.0	209181.37	8614.04	4.12	7913.50	91.87
12	Kerala	1.5	29150.00	699.69	2.40	616.48	88.11
13	Madhya Pradesh	21.1	114789.51	27474.57	23.93	24237.38	88.22
14	Maharashtra	9.4	95000.00	8969.05	9.44	7274.14	81.10
15	Odisha	22.8	38944.79	5807.80	14.91	5321.75	91.63
16	Rajasthan	13.5	105703.91	14584.20	13.80	13576.47	93.09
17	Sikkim	33.8	1220.35	6.12	0.50	2.53	41.34
18	Tamil Nadu	1.1	55498.17	794.25	1.43	632.94	79.69
19	Telangana	9.3	104757.90	9693.12	9.25	6510.00	67.16
20	Tripura	31.8	5705.64	2368.31	41.51	1538.99	64.98
21	Uttar Pradesh	0.6	499135.11	977.24	0.20	686.91	70.29
22	Uttarakhand	2.9	47884.28	515.06	1.08	262.21	50.91
23	West Bengal	5.8	80190.14	6417.91	8.00	5129.63	79.93
Total		NA	1826098.84	152071.69	8.33	126276.19	83.04

Aln: Allocation, Exp: Expenditure, NR: Not received, NA: Not applicable

S.No.	States/UTs	% ST Pop (2011)	FY 2019-20				
			Total State Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	92696.81	4988.53	5.38	3281.46	65.78
2	Andaman & Nicobar	7.5	5029.16	130.03	2.59	127.65	98.17
3	Assam	12.4	25186.00	2056.32	8.16	1965.05	95.56
4	Bihar	1.3	102977.40	1194.28	1.16	1126.97	94.36
5	Chhattisgarh	30.6	76546.17	22012.66	28.76	16422.09	74.60
6	Dadra & Nagar Haveli and Daman & Diu	33.0	NR	12.41	NA	12.41	100.00
7	Goa	10.2	19548.69	454.28	2.32	227.86	50.16
8	Gujarat	14.8	106308.00	14567.00	13.70	12809.00	87.93
9	Himachal Pradesh	5.7	7100.00	639.00	9.00	639.00	100.00
10	Jharkhand	26.2	49142.62	20886.15	42.50	16312.27	78.10
11	Karnataka	7.0	234153.00	7879.11	3.36	7227.59	91.73
12	Kerala	1.5	30610.00	866.26	2.83	504.36	58.22
13	Madhya Pradesh	21.1	139774.64	33466.66	23.94	26980.30	80.62
14	Maharashtra	9.4	99000.00	8531.00	8.62	6833.55	80.10
15	Odisha	22.8	46380.13	7374.29	15.90	6022.73	81.67
16	Rajasthan	13.5	111080.15	14981.24	13.49	13819.01	92.24
17	Sikkim	33.8	637.34	2.63	0.41	1.51	57.41
18	Tamil Nadu	1.1	56849.96	1277.84	2.25	1015.84	79.50
19	Telangana	9.3	75263.24	7184.87	9.55	6357.84	88.49
20	Tripura	31.8	6205.25	2772.42	44.68	1794.55	64.73
21	Uttar Pradesh	0.6	526809.21	1027.01	0.19	823.37	80.17
22	Uttarakhand	2.9	51145.29	516.54	1.01	302.93	58.65
23	West Bengal	5.8	89329.48	6287.53	7.04	5303.00	84.34
Total		NA	1951772.54	159108.06	8.15	129910.34	81.65

Aln: Allocation, Exp: Expenditure, NR: Not received, NA: Not applicable

S. No.	States/UTs	% ST Pop (2011)	FY 2020-21#				
			Total State Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	104063.25	6570.16	6.31	4731.91	72.02
2	Andaman & Nicobar	7.5	3904.30	116.01	2.97	114.72	98.89
3	Assam	12.4	37827.00	1614.43	4.27	1086.89	67.32
4	Bihar	1.3	108210.00	1049.18	0.97	868.38	82.77
5	Chhattisgarh	30.6	95438.85	20919.60	21.92	4627.71	22.12
6	Dadra & Nagar Haveli and Daman & Diu	33.0	NR	17.45	NA	0.71	4.05
7	Goa	10.2	10873.18	453.39	4.17	183.06	40.38
8	Gujarat	14.8	110529.00	14106.00	12.76	11120.53	78.84
9	Himachal Pradesh	5.7	7900.00	711.00	9.00	NR	NA
10	Jharkhand	26.2	48924.94	20201.43	41.29	1119.87	5.54
11	Karnataka	7.0	237893.00	7805.50	3.28	4712.78	60.38
12	Kerala	1.5	27610.00	781.36	2.83	733.40	93.86
13	Madhya Pradesh	21.1	99029.67	24261.29	24.50	14993.91	61.80
14	Maharashtra	9.4	108000.00	8853.00	8.20	7415.42	83.76
15	Odisha	22.8	79974.26	14423.83	18.04	10647.59	73.82
16	Rajasthan	13.5	112362.73	15545.68	13.84	13784.39	88.67
17	Sikkim	33.8	818.43	1.00	0.12	0.76	76.00
18	Tamil Nadu	1.1	64255.97	1299.47	2.02	1155.51	88.92
19	Telangana	9.3	104612.62	9771.28	9.34	3583.12	36.67
20	Tripura	31.8	6529.34	2573.98	39.42	777.22	30.20
21	Uttar Pradesh	0.6	544454.24	1195.14	0.22	1163.78	97.38
22	Uttarakhand	2.9	53526.97	498.64	0.93	36.34	7.29
23	West Bengal	5.8	95203.74	8211.59	8.63	4338.17	52.83
Total		NA	2061941.51	160980.40	7.81	87196.17	54.17

Aln: Allocation, Exp: Expenditure, NR: Not received, NA: Not applicable  
# Provisional figures

**Annexure 3**

Annexure 3 referred in reply to part (a) & (b) of Lok Sabha Starred Question No. \*205 for 13.12.2021 regarding "Integrated Tribal Development Project"

<b>Expenditure for tribal development in ITDP Areas of UP</b>				
<b>S. No.</b>	<b>Name of the Scheme / Programme</b>	<b>(Rs. in Lakh)</b>		
		<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>
<b>1</b>	<b>Grants under Article 275(1) of Constitution</b>	24.34	1701.26	1280.55
<b>2</b>	<b>Special Central Assistance to Tribal Sub-Scheme</b>	86.80	57.01	41.45
<b>3</b>	<b>Buxa Aadim Janajati Vikas Karyakram</b>	6.32	0.00	0.00
<b>4</b>	<b>Uniform and Bicycle Scheme for ST students</b>	55.14	33.67	22.44
<b>5</b>	<b>Grants for marriage of ST girls</b>	55.80	65.80	33.80
<b>6</b>	<b>Assistance to ST people against atrocities</b>	56.50	223.13	123.00
<b>7</b>	<b>Running of hospitals in Integrated Tribal Deveopment Project, Khiri and Tharu Development Project, Balrampur</b>	3.24	4.71	6.00
<b>8</b>	<b>MSP for MFP</b>	0.00	0.00	320.00
	<b>Total:</b>	<b>288.14</b>	<b>2085.58</b>	<b>1827.24</b>

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